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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 1555/12	TP 116/16	For submission of arguments	397/ 398	Ronald Vuillemin Vs Toradex Solutions Pvt. Ltd., & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	AKASH R BANTIA 9742132241 for ABHISIT	PETITIONER	

ORDER

Counsel for Petitioner is present. No representation for Respondent.
Connected matter is listed on 04/01/2018. This matter is also ordered to
be list it on 04/01/2018.


Member (T)


Member (J)